

on Movement by rail, road, water) Order, 1973. He is being kept in custody for failure to furnish bail."

वहा कैसे चले गए ? उनको तो यहा अनाज चाहिए था ।

श्री अटल बिहारी वाजपेयी (ग्वालियर):

उनको पकड़ा क्यों गया ? शायद खाने के लिए थोड़ा सा अनाज एक जगह से दूसरी जगह ले जा रहे थे । इस तरह के आदेश जारी किए गए हैं कि एक जिले से दूसरे जिले में अनाज नहीं जा सकता है । अमरीका में घनूरा मिला हुआ माइलो इन्डुस्तान में आ सकता है लेकिन यहा एक जिले से दूसरे जिले में अनाज नहीं जा सकता है ? आपने कहा क्यों चले गए, इसलिए मैं ने बताया ।

अध्यक्ष महोदय : आप अच्छा करेंगे, आप खुद वहा न जायें ।

I have to inform the House that I have received the following telegram, dated the 13th April, 1973, from the Superintendent of Police, Ratlam, Madhya Pradesh:—

"Dr. Laxminarayan Pandeya, Member, Lok Sabha, was arrested in Crime No 25/73 of Police Station Ringned, under the Essential Commodities Act, today, the 13th April, 1973, at 14.00 hours, and produced before the Court immediately. He is sentenced till rising of Court"

12.09 hrs.

ESTIMATES COMMITTEE

THIRTY-SECOND REPORT

SHRI KRISHNA CHANDRA HALDAR (Ausgram): I beg to present the Thirty-second Report of the Estimates Committee on the Ministry of Steel and

Mines (Department of Steel) regarding action taken by the Government on the recommendations contained in their Twentieth Report on Planning, Development, Production, Distribution etc., of Iron and Steel and Ferro-Alloys.

12.09½ hrs.

NATIONAL COOPERATIVE DEVELOPMENT CORPORATION (AMENDMENT) BILL*

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): Sir, I beg to move for leave to introduce a Bill to amend the National Cooperative Development Corporation Act, 1962.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the National Co-operative Development Corporation Act, 1962".

The motion was adopted.

SHRI ANNASAHEB P SHINDE: I introduce †the Bill.

13.14 hrs

RE. POLICE FIRING ON WORKERS IN BOKARO

MR. SPEAKER: Shri Jyotirmoy Bosu,

SHRI JYOTIRMOY BOSU (Diamond Harbour): I have received a telegram which is very alarming, from Bokaro. It reads thus:

"Central Reserve Police and Bihar Military Police firing at Bokaro Steel killing 10 and injuring 40 workers Police HSL management collaborated

*Published in Gazette of India Extraordinary Part II, Section 2, dated 16-4-73.

†Introduced with the recommendation of the President.